

[English]

Fake Arms Licences

1714. SHRI TARIQ ANWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a large number of fake arms licences have been issued in Bihar since 1995;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted in this regard; *

(d) if so, the outcome of the inquiry;

(e) if not, the reasons therefor; and

(f) the action taken against the guilty persons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (f). Information is being collected from the Government of Bihar and will be laid on the Table of the House.

Forestry Projects

1715. DR. T. SUBBARAMI REDDY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the World Bank has been providing aid to the various project in Bihar, Andhra Pradesh and at various other places;

(b) if so, the details of the forestry projects aided by World Bank in these States;

(c) the total amount of aid provided by the World Bank to these projects so far;

(d) whether the recent decision of the Central Government to allow State Governments to implement forestry projects through people's participation has been implemented;

(e) whether about 2000 committees have been formed but virtually remained non-functional in view of the embargo on the release of funds by the Finance Ministry; and

(f) if so, the time by which the Ministry is likely to release the funds for development for forestry projects in the State?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) World Bank has been providing financial assistance for implementation of Forestry projects, in West Bengal, Maharashtra, Andhra Pradesh and Madhya Pradesh. World Bank has not provided any financial assistance for implementation of forestry projects in Bihar.

(b) A Statement giving details of the forestry projects under implementation with World Bank assistance is attached.

(c) Out of total committed credit of US dollar 340.4 million, an amount of US dollar 84.74 million has been utilized for implementation of these projects as on 30-9-96.

(d) People's participation in various activities is the major thrust for implementation of these projects. Village forest committees have been constituted for participation in planning, implementation, protection and benefit sharing process.

(e) No financial embargo has been imposed by the Ministry of Finance for release of funds for implementation of these projects.

(f) Does not arise.

STATEMENT

Name of the project	Total cost (Rs. in Crores)	Project Period	Total Area to be covered (Area in '000)
Forestry Development Project, West Bengal	114.70	1992-93 to 1996-97	228
Forestry Sector Project Maharashtra	431.51	1992-93 to 1997-98	369
Andhra Pradesh Forestry Project	353.92	1994-95 to 1999-2000	355
Madhya Pradesh Forestry Project	245.94	1995-96 to 1998-99	235

12.00 hrs.

PAPER LAID ON THE TABLE

Notification under the Bureau of Indian Standards Act, 1986

[English]

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : Sir, I beg to lay on the Table a copy of the Bureau of Indian Standards (Terms and Conditions of Service of Employees) (Amendment) Regulations, 1996 (Hindi and English versions) published in Notification NO. G. S. R. 368(E) in Gazette of India dated the 20th August, 1996, under section 39 of the Bureau of Indian Standard Act, 1986.

[Placed in library, See No. LT-675/96]